Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	IA 1722/2019 & IA 1914/2019 in DFR No. 595/2019 (IA 1722/2019 - For condonation of delay in refiling the Appeal & IA 1914/2019 - For condonation of delay in filing the Appeal)	North Bihar Power Distribution Company Ltd. VS Bihar Electricity Regulatory Commission & Anr.	595/2019 Dated 29/09/2008	23/10/2019		30/10/2019 Court - 1